

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 2606/2024

THE STATE OF U.P. & ORS.

Appellant(s)

VERSUS

ROOKANA

Respondent(s)

(IA No. 150904/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT AND IA No. 150905/2019 - EXEMPTION FROM FILING O.T.)

Date : 26-06-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Aditi Mishra, Adv.
Mr. Vinod Kumar, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

It is submitted that similar matters are pending before this
Court. Tag with Civil Appeal No. 7647/2009.(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(ANJU KAPOOR)
ASSISTANT REGISTRAR